

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 180 of 2013 &  
IA Nos. 337 & 413 of 2013**

**Dated : 2<sup>nd</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Uttrakhand Power Corporation Ltd. ...Appellant(s)  
Versus.  
Uttrakhand Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1  
Mr. M.L. Lahoty for Applicant  
Ms. Shally Bhasin  
Ms. Sadapurna Mukherjee  
Ms. Lakshmesh Kamath  
for Applicant

**ORDER**

We have heard Mr. Amit Kapur, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **17.07.2014.**

**(Rakesh Nath)  
Technical Member**  
ts/js

**(Justice M. Karpaga Vinayagam)  
Chairperson**